

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-02-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1970(CHE)/2023

PETITION NUMBER : CP/IBC/140/2022

**NAME OF THE PETITIONER : Radhakrishnan Dharmarajan, (RP)
(Fossil Logistics Pvt Ltd)**

NAME OF THE RESPONDENT(S) : Noohu Sarfraz & Ors

UNDER SECTION : Sec 14,43,44 & 60(5) of IBC, 2016

ORDER

Ld. Counsel Ms. Dharaniya Shree for the Applicant. Ld. Counsel
Mr. Rangasayee for the Respondent 1 and 2.

In this case respondent is yet to file the reply.

2 weeks more time is granted to file reply

Rejoinder, if any, be filed within a week thereafter.

List the application on **26.04.2024** for hearing.

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**